

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

No. HC.XXXVII-02/2020/ 107 / R.Cell

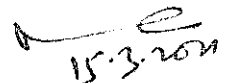
Dated, Guwahati the 15-03-2021

In partial modification of the earlier notification No.XXXVII-02/2020/94/R.Cell dated 01-03-2021, place of posting of the following candidates, who have been selected for promotion to Stenographer Grade-I and Grade-II in the district courts of Assam, stands modified as follows:

SI No	Name of the Stenographer	Post to which promoted	Earlier place of posting	Modified place of posting
1	Mustak Ahmed Mazumdar	Stenographer Grade-I	MACT, Cachar	District & Sessions Judge, Cachar
2	Nibedita Biswas	Stenographer Grade-II	Chief Judicial Magistrate, Kokrajhar.	District & Sessions Judge, Chirang.

The concerned appointing authorities are directed to issue appointment letters to the abovementioned Stenographers within a period of 7 (seven) days from date of this notification, after observing all necessary formalities.

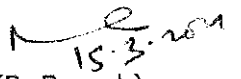
By Order,

  
15.3.2021  
(R. Baruah)

Registrar (Admin)-cum-  
In-Charge, Centralized Recruitment,  
Gauhati High Court, Guwahati-1

Copy to:-

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Establishment).
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
4. The District & Sessions Judge, Cachar/ Chirang.
5. Member, MACT, Cachar.
6. The Chief Judicial Magistrate, Cachar/ Kokrajhar.
7. Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
10. Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
11. System Analyst, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 15-03-2021 regarding modification in place of posting in connection with promotion to Stenographer Grade-I and Grade-II in the district courts of Assam**" with a scroll in the home page.
12. PS to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
13. PS to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
14. CA to Registrar (Administration), Gauhati High Court, Guwahati.
15. The High Court Notice Board.
16. The Order File.

  
15.3.2021  
(R. Baruah)

Registrar (Admin)-cum-  
In-Charge, Centralized Recruitment,  
Gauhati High Court, Guwahati-1